# GOVERNMENT OF INDIA MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

#### LOK SABHA

#### UNSTARRED QUESTION NO. 1111 TO BE ANSWERED ON 17.12.2018

# **PRIVATE PLAYERS IN NCVT**

### 1111. SHRIMATI VANAROJA R.: SHRIMATI V. SATHYA BAMA: SHRI PR. SENTHIL NATHAN: SHRI BHARATHI MOHAN R.K.:

# Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

(a) whether the Government has taken any decision to assign any private player to administrate the National Council for Vocational Training (NCVT) which is now under the direct control of Directorate of Government Training;

(b) if so, the details thereof and the reasons therefor;

(c) whether the Government has made any efforts to find a solution with regards to the certification issues, training and administration related issues; and

(d) if so, the details thereof and the action taken by the Government in this regard?

#### ANSWER

# MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI ANANTKUMAR HEGDE)

(a) & (b) There is no change in composition of National Council for Vocational Training (NCVT). However, in pursuance of the decision of the Cabinet in its meeting held on 10<sup>th</sup> October 2018, the National Council for Vocational Education and Training (NCVET) has been notified on 05.12.2018 as follows:

The National Council for Vocational Education and Training constituted will subsume the existing National Council for Vocational Training and the National Skill Development Agency.

The National Council for Vocational Education and Training shall be entrusted with the development, qualitative improvement and regulation of vocational education and training, for granting recognition to and monitoring the functioning of awarding bodies, assessment agencies, skill information providers, and training bodies, and to perform other incidental functions as specified in the Resolution Constitution of the Council. (c) and (d)

- The NCVET would inter-alia frame guidelines for the approval of qualification packages, functioning of awarding bodies, for training and certification of trainers, in consultation with the Central Government for various matters etc.
- It will also enter into agreements with awarding bodies, assessment agencies and skill related information providers in order to enforce the conditions of recognition and ensure their functioning in compliance with guidelines framed by the Council;

Copy of the Gazette notification is available at link on Ministry' website <u>https://www.msde.gov.in/assets/images/Notification/NCVET-Notification-Gazette.pdf</u>